

1	2	3	4	5
10. New Mangalore		124.03	56.51	16.86
11. Tuticorin		15.73	18.30	16.19
Total		438.95	484.63	505.43

In Gujarat, there is only one major port viz. Kandla and the amount spent on development and modernisation of this port is indicated above.

(c) and (d) Yes Sir, the foreign investment, including NRI investment, is permitted automatically upto 74% and upto 100% on case to case basis. The Govt. have announced a number of fiscal incentives and tax benefits for encouraging the foreign financial institutions, investors and entrepreneurs, including NRIs, for investing in infrastructure development projects in ports.

[Translation]

National Commission for Children

194. SHRI RAMESHWAR PATIDAR :
SHRIMATI SHEELA GAUTAM :
DR. RAVI MALLU :
SHRI CHINMAYANAND SWAMI :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Government have decided to set up a National Commission for children on the pattern of other Commissions at present, to promote interest of children in general and the girl child in particular;

(b) if so, the details thereof; and

(c) if not, the likely date by which a final decision will be taken in this regard?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI) : (a) to (c) The matter regarding setting up of a National Commission for children is under consideration of the Government.

[English]

Construction of Bypasses on National Highways

195. SHRI FRANCISCO SARDINHA : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) the criteria adopted for the construction of bypasses on National Highways;

(b) the details of bypasses proposed to be constructed during the next three years on the National Highways;

(c) the details of bypasses constructed during the last three years on National Highways, State-wise; and

(d) the funds allocated for the same, State-wise;

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN) : (a) Bypasses are provided subject to availability of funds around towns having a population of 20,000 or more where road way width is less than 30 metres and the urban link is declared as unsuitable link.

(b) 22 number of Bypasses are proposed to be constructed during the next three years subject to availability of funds.

(c) and (d) A statement giving details is enclosed.

Statement

Status of completed Bypasses during last three years

Year	State	No.	Allocations (Rs. Lakhs)
1995-96	Gujrat	one	496.42
	Haryana	one	146.32
	Maharashtra	one	24.79
1996-97	Karnataka	one	183.84
	Kerala	one	425.65
	Tamil Nadu	one	1441.78
1997-98	Kerala	one	141.33
	Orissa	one	188.62
	Rajasthan	one	410.32

De-recognition of Parties

196. SHRIMATI RANEE NARAH :
SHRI TARIQ ANWAR :

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state :

(a) whether the Government have proposed that parties which will boycott to contest the election-national or State, would be derecognised;